

F.No. 20-04/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-04/2025
Date: 7.05.2025

To

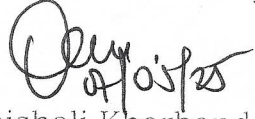
Mr.Rohan Kumar Mishra
Pakhar Colony Gaipura, 60/36N/384
Street No. 3, Ludhiana
Punjab-141010

Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to your RTI application bearing Reg. No. DOREV/R/T/25/00512/2 dated 24.3.25. Annexed herewith the reply of RTI application as received from the Care Taking Section to this office vide letter dated 23.4.25 and Confidential Section vide letter No. 26(4)/CESTAT/P-Legal/Admn-2007 dated 30.04.2025.

Yours faithfully,


(Vaishali Kharbanda)
CPIO
Technical Officer

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Seretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi.
2. Internal copy to Computer Section, for uploading.

F.No.26(4)/CESTAT/P-Legal/Admn-2007
Customs Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi-66

Dated :30.04.2025

Sub:- Information sought under RTI Act 2005-reg.

Sir,

Kindly refer to CPIO letter No. 20-04/CESTAT/CPIO-ND//2025 dated 16.04.2025, the requisite information is as under:-

Point No.1.(a) & (b)

NIL

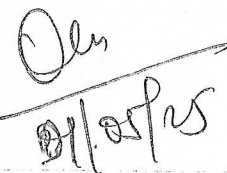
Point No. 1 (c))

The details of expenses incurred by CESTAT towards legal fees (domestic) from 01.04.2014 to 20.03.2025 is enclosed in Annexure 'A'.


(Mukesh Gupta)
Deputy Registrar

To,

1. Ms. Vaishali Kharbanda, Technical Officer/CPIO, New Delhi.

Annexure 'A'

PAYMENT MADE TO GOVERNMENT COUNSEL

S. No	Year	Fees
1	2013-14	59000/-
2	2013-14	52111/-
TOTAL		1,11,111/-
1	2014-15	15903/-
2	2014-15	2000/-
3	2014-15	6480/-
4	2014-15	11880/-
5	2014-15	760/-
6	2014-15	1200/-
total		38223/-
1	2015-16	5400/-
2	2015-16	9450/-
3	2015-16	12150/-
4	2015-16	8100/-
TOTAL		35100/-
1	2016-17	21120/-
2	2016-17	35800/-
3	2016-17	21430
4	2016-17	5820/-
TOTAL		84,170/-
1	2017-18	21600/-
2	2017-18	25680/-
3	2017-18	3000/-
4	2017-18	14550/-
5	2017-18	9500/-
6	2017-18	34300/-
7	2017-18	9900/-
8	2017-18	10000/-
9	2017-18	21000/-
10	2017-18	22900/-

11	2017-18	1819/-
TOTAL		2,74,284/-
1	2018-19	4500/-
2	2018-19	33900/-
3	2018-19	13000/-
4	2018-19	2000/-
5	2018-19	25000/-
6	2018-19	2800/-
7	2018-19	10900/-
8	2018-19	12900/-
9	2018-19	12900/-
10	2018-19	12350/-
TOTAL		1,30,250/-
1	2019-20	10000/-
2	2019-20	19800/-
3	2019-20	41500/-
4	2019-20	10500/-
5	2019-20	19800/-
TOTAL		1,01,600/-
1	2020-21	29759/-
TOTAL		29759/-
	2021-22	NIL
TOTAL		NIL
1	2022-23	8800/-
2	2022-23	44000/-
3	2022-23	52000/-
4	2022-23	20400/-
5	2022-23	24800/-
6	2022-23	40000/-
TOTAL		1,90,000/-
1	2023-24	9450/-
2	2023-24	40000/-
3	2023-24	40000/-

4	2023-24	8000/-
5	2023-24	40000/-
6	2023-24	28500/-
7	2023-24	8000/-
TOTAL		1,73,950/-
1	2024-25	10500/-
2	2024-25	40000/-
3	2024-25	40000/-
4	2024-25	8000/-
5	2024-25	40000/-
6	2024-25	28500/-
7	2024-25	8000/-
TOTAL		1,75,000/-
GRAND TOTAL		13,43,447/-

S. No.	Year	Fees
1.	2013-14	1,11,111/-
2.	2014-15	38223/-
3.	2015-16	35100/-
4.	2016-17	84,170/-
5.	2017-18	2,74,284/-
6.	2018-19	1,30,250/-
7.	2019-20	1,01,600/-
8.	2020-21	29759/-
9.	2022-23	1,90,000/-
10.	2023-24	1,73,950/-
11.	2024-25	175,000/-
	Total	13,43,447/-

Care Taking Section

Subject:-Forwarding of information sought by Shri Rohan Kumar Mishra under RTI ACT- 2005:-reg

Please refer to your letter dated 16/04/2025 issued vide F. No. 20-04/CPIO-ND/CESTAT/2025 on the above subject.

In this regard the following is submitted:-

This information sought does not pertain to this section.

This is for information please.

F.No. 151(21)/RTI/CESTAT/11/CT

Dated:-23/04/2025


(Mukesh Gupta)
Deputy Registrar

To

CPIO
CESTAT, Delhi